

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

Company Petition IB/289/2021
U/s 9 of IBC, 2016

IN THE MATTER OF:

Green Ocean Research Labs Pvt Ltd

...Operational Creditor

Vs

Ram Info Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. G Bhupesh for the Operational Creditor and Ld. Counsel Shri. VVSN Raju for the Corporate Debtor are present.

Both the Ld. Counsels jointly represented that settlement is almost in the stage of completion. As the amount to be paid has been agreed and what remains to be worked out is the repayment schedule. Thus submitting, two weeks' time is granted for both the Ld. Counsels to report settlement. In the light of the representation, matter adjourned to 22.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)